

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.02.2019 (THURSDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 150 of 2018	Shiv Kumar Agarwal Vs. Lal Chand Singhal With	Nishant Kumar Srivastava	Akriti Jai
2.	Comp. App. (AT) No. 151 of 2018	Moongipa Investments Ltd. &Ors. Vs. Lal Chand Singhal	Nishant Kumar Srivastava	Akriti Jai
3.	Comp. App. (AT) No. 415 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs. With	Mona Trivedi	Sanjib K.Mohanty
4.	Comp. App. (AT) No. 416 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs.	Mona Trivedi	Sanjib K.Mohanty

For Hearing

5.	Comp. App. (AT) (Ins) No. 451 of 2018	Medisetty Venkata Rattaiah Vs S Muthu Raju & Ors.	A S Satish kumar	Arvind S. (R2)
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For Admission (Fresh Case)

6.	Comp. App. (AT) No. 32 of 2019	Ajay M.Patel & Ors. Vs. AaroHi polymers Pvt.Ltd & Ors.	Rishad A. Chowdhury	
7.	Comp. App. (AT) No. 33 of 2019	C.Vinod Hayagriv & Ors. Vs. C.Valli Narayan & Ors.	S.Narain	

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By Order
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Registrar